

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SERVALAKSHMI PAPER LIMITED Date of Commencement of Liquidation: 24-04-2018; List of Stakeholders as on Date: 18-03-2021; Name of IP: Mr. S.Dhanapal; Last 5 digit of registration number: 10112

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				31844	0			NA
2	Liquidation costs incurred till date				10970826.81	0			NA
3	Secured financial creditors	3	6819320877	3	6819320877	0	0		Annexure 3
4	Unsecured financial creditors	4	184271469	4	108769509	0	75501960		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0		NA
6	Operational creditors (Employees)	50	15241042	50	14157384	0	1083658		Annexure 6
7	Operational creditors (Government Dues)	4	119900669	4	119900669	0	0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	57	693304251.75	57	394395950.80	0	298908300.95		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	5	513931079	0	0	0	513931079		Annexure 9
Total		123	8345969387.75	118	7467547060.610001	0	889424997.95	0	